

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 4758  
TO BE ANSWERED ON 22.07.2019**

**NEET Exemption**

4758. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of Tamil Nadu State seeking exemption from the ambit of National Eligibility cum Entrance Test (NEET) for admission to MBBS/BDS courses;
- (b) if so, the present status and the action taken/being taken by the Government in this regard; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (c): Medical Education comes under the purview of the Ministry of Health & Family Welfare, which has informed that request was received from the State of Tamil Nadu seeking exemption from the ambit of National Eligibility cum Entrance Test (NEET) for undergraduate and postgraduate medical admissions. However, Section 10D of the Indian Medical Council Act, 1956 prescribes conducting of a uniform entrance examination, namely NEET for medical admissions. Since the provisions of the above Act apply across the country without exemption, no relaxation was given to the State.

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